



BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH AT PUNE

ORIGINAL APPLICATION No.99/2023 (WZ)  
(EARLIER O.A. No.903/2022)

Shailendrasinh R. Jadeja APPLICANT

Vs.

State of Gujarat and others RESPONDENTS

AFFIDAVIT

I, Prajesh C. Solanki, the, Environment Engineer of Solid Waste Management Department, Rajkot Municipal Corporation, Rajkot, Gujarat, the Respondent No. 2 herein, do hereby state on solemn affirmation, as under:

1. I say that by an order dated 25th July, 2023 of the Hon'ble Tribunal, Rajkot Municipal Corporation was added as a party Respondent in the present matter. Reply Affidavit has already been filed. I say that the GPCB has also filed EDC in the present matter.
2. I say that the Rajkot Municipal Corporation has been continuously putting its maximum efforts to clear the legacy waste as well as treating the daily waste collected.
3. I say that the Rajkot Municipal Corporation has also floated

પર્યાવરણ ઈજનેર,  
સોલીડ વેસ્ટ મેનેજમેન્ટ  
રાજકોટ મહાનગરપાલિકા

— P-T-0 —



tenders for clearing the legacy waste to M/S Goodwatts WTE Rajkot Pvt. Ltd. and Jay Vachharaj Roadways and Earth Movers, Madhav Enterprise, Katariya Infra Project Pvt. Ltd. J/V Jan adhar seva bhavi sanstha, details of the same are annexed with the main reply affidavit.

4. I say that the Rajkot Municipal Corporation will be floated a tender to clear 7,50,000 MT of legacy waste and the same will be awarded within short time.
5. I say that the Rajkot Municipal Corporation is continuously taking all the efforts to collect the daily MSW and also treat the same as well as clear the legacy waste, Considering the same, the EDC may kindly not be imposed upon the Rajkot Municipal Corporation.

Whatever has been stated here in above is true and correct to the best of my knowledge, belief and information and, in witness whereof, I have signed this at Rajkot, on 25<sup>th</sup> the day of June, 2025

I know the Affiant

Advocate

Book No.....81  
 Page No.....57  
 Serial No.....98  
 Receipt No.....98  
 Date.....26/06/2025

AFFLIANT

પર્યાવરણ ઈજનેર,  
 સોલીડ વેસ્ટ મેનેજમેન્ટ  
 રાજકોટ મહાનગરપાલિકા

Solemnly affirmed before me by  
 Shri Prayashkumar C. Solanki  
 who is Identified by Shri DS  
 Advocate who is personally known to me  
 me on this 26/06/2025  
 G/ 1

K.V. Rawal  
 NOTARY  
 RAJKOT DISTRICT  
 RAJKOT.

